

**IN THE INCOME TAX APPELLATE TRIBUNAL  
'C' BENCH : BANGALORE**

**BEFORE SMT. P. MADHAVI DEVI, JUDICIAL MEMBER  
and  
SHRI ABRAHAM P GEORGE, ACCOUNTANT MEMBER**

**ITA No.584/Bang/2011  
(Assessment year: 2006-07)**

M.L.Krupal (HUF),  
Prop. M/s.Associated Coffee,  
BLV Complex,  
SOMWARPET 571236  
Kodagu District. ... Appellant  
Vs.  
Income-tax Officer,  
Ward 1,  
Madikeri. ... Respondent

**AND**

ITA No.642/Bang/2011  
(Assessment year: 2006-07)

Income-tax Officer,  
Ward 1, Madikeri. ... Appellant  
Vs.  
M.L.Krupa (HUF),  
Prop. M/s.Associated Coffee,  
BLV Complex,  
SOMWARPET 571236  
Kodagu District. ... Respondent

**CORRIGENDUN**

**READ** "2006-07" **IN STEAD OF** "2008-09" in the cause title of the Tribunal order dated 18/07/2014 in ITA Nos.584 & 642/Bang/2011.

**READ** "07/10/2008" **INSTEAD OF** "71/8/2008" appearing 10<sup>th</sup> line of para. 3 of the Tribunal order dated 18/07/2014 in ITA Nos.584 & 642/Bang/2011.

sd/-  
**(Abraham P George)**  
**ACCOUNTANT MEMBER**  
Bangalore:  
Dated : 26<sup>th</sup> May, 2015.

sd/-  
**(Smt. P.Madhavi Devi)**  
**JUDICIAL MEMBER**

*eksrinivasulu*

Copy to :

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT, Bangalore.
6. Guard file

By order

Assistant Registrar  
Income-tax Appellate Tribunal  
Bangalore